

SECTION – XVII

MATTER FOR:30.07.2014
COURT NO:6
ITME NO.:5

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.30392 OF 2012

M/s. Shiva Hi Tech Agro Farms

..... Petitioner

Versus

Oriental Ins. Co. Ltd.

..... Respondent

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 17th April, 2014, when the court was please to pass the following order:-

“Two weeks' time is granted to the learned counsel for the respondent for filing counter affidavit. List thereafter.”

It is submitted that Ms. Manjusha Wadhwa, Advocate on behalf of sole respondent has not filed Counter Affidavit so far.

The matter above mentioned is listed before the Hon'ble Court with this report.

DATED THIS 25th DAY OF JULY, 2014.

ASSISTANT REGISTRAR

Copy to: Mr. Abhishek Chaudhury, Advocate

ASSISTANT REGISTRAR